

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 21st July, 2026

No. 989 A : On being relieved of his present assignment, the services of Sri Nagesh Pratap Singh, District & Additional Sessions Judge, Vaishali at Hajipur is placed at the disposal of the State Government in the General Administration Department, Government of Bihar, Patna for his appointment to the post of Chairman, Municipal Building Tribunal-II, Patna, constituted under Urban Development and Housing Department, Patna for a maximum period of three years on deputation basis.

By order of the High Court,

Sd/- S.G.Mishra

Registrar General

Memo No..... / Dated, Patna theJuly, 2026

Copy forwarded to the Principal District & Sessions Judge, Vaishali at Hajipur for information and communication to Sri Nagesh Pratap Singh with a direction to make over charge of his present office at Hajipur, on receipt of the notification of the State Government in the Department of General Administration, Government of Bihar, Patna, placing his services at the disposal of the Urban Development and Housing Department, Government of Bihar, Patna, as also the notification of the Urban Development and Housing Department, Patna appointing him as Chairman, Municipal Building Tribunal-II, Patna, and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- S.G.Mishra

Registrar General

65554- 65570

21st

Memo No..... / Dated, Patna theJuly, 2026

Copy forwarded to the The Additional Chief Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 13073 dated 20.07.2026 / Principal Secretary to the Government of Bihar, Urban Development and Housing Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, P.C.F.C-3, Finance Department, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General